

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No.: 252/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.05.2018**

**NAME OF THE COMPANY: M/s. East Land Engineering Services Pvt. Ltd.
& Ors.**

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Ashish, Advocate

For the Respondent: Mr. Shobhit Srivastava, Deputy ROC

ORDER

Ld. Counsel for the petitioner prays for some time to file additional documents.

To come up on 16th May, 2018.

— Sd —

**(Deepa Krishan)
Member (T)**

— Sd —

**(Ina Malhotra)
Member (J)**